GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2698 ANSWERED ON 24.03.2025

NUMBER OF ELECTRICITY CONNECTION OF VILLAGES

2698 SHRI SAMIRUL ISLAM:

Will the Minister of **POWER** be pleased to state:

- (a) the number of villages in the country that have no electricity connection;
- (b) State-wise data on villages in districts without power connection;
- (c) the average rate per unit of electricity in the country; and
- (d) a list of the rates per unit of electricity, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): Electricity being a concurrent subject, supply and distribution of electricity to the consumers is within the purview of the respective State Government/Power Utility. Government of India has been supporting the States/ UTs under schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) to improve access and quality of power supply to all consumers. These schemes stand closed as on 31.03.2022.

Under DDUGJY, electrification of all census villages was taken up and a total of 18,374 villages were electrified (State/UT-wise details at **Annexure-I**). Under SAUBHAGYA, as reported by States, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households were electrified during SAUBHAGYA period. (State/UT-wise details at **Annexure-II**)

Government of India is further supporting the States for grid electrification of households left-out during SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS), launched in July,2021. In addition, all households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and households belonging to Scheduled Tribes under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) are being sanctioned for on-grid electricity connection under RDSS as per the scheme guidelines. Till date, works amounting to Rs. 4,643 Cr. have been sanctioned for electrification of 10,19,030 households (State/UT-wise details placed at **Annexure-III**). All Household electrification works sanctioned under RDSS are to be completed by the sunset date of the scheme.

(c) & (d): As per the 'Report on 13th Annual Integrated Rating and Ranking:Power Distribution Utilities' published by Power Finance Corporation (PFC) Limited in February 2025, the Average Cost of Supply (ACS) for FY 2023-24 at the National level is Rs. 7.09/kWh. The State/UT-wise figures for ACS are placed at Annexure-IV.

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2698 ANSWERED IN THE RAJYA SABHA ON 24.03.2025

State-wise electrification of inhabited census villages under DDUGJY

S. No.	Name of the States	Number of villages electrified	
1	Arunachal Pradesh	1,483	
2	Assam	2,732	
3	Bihar	2,906	
4	Chhattisgarh	1,078	
5	Himachal Pradesh	28	
6	Jammu & Kashmir	129	
7	Jharkhand	2,583	
8	Karnataka	39	
9	Madhya Pradesh	422	
10	Maharashtra	80	
11	Manipur	366	
12	Meghalaya	1,051	
13	Mizoram	54	
14	Nagaland	78	
15	Odisha	3,281	
16	Rajasthan	427	
17	Tripura	26	
18	Uttar Pradesh	1,498	
19	Uttarakhand	91	
20	West Bengal	22	
	Total	18,374	

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Households electrified since the launch of SAUBHAGYA scheme including additional households under DDUGJY

S.No	Name of the States	No of Households
•		electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
	Total	2,86,13,424

^{*}Not funded under SAUBHAGYA Scheme

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2698 ANSWERED IN THE RAJYA SABHA ON 24.03.2025

Household Electrification Works sanctioned under RDSS

 $[Particularly\ Vulnerable\ Tribal\ Group\ (PVTG) + Additional\ Households\ (HHs) + Vibrant\ Village \\ Programme\ (VVP)]$

C		Sanctioned	Sanctioned	Total		
S. No.	Name of State	Outlay (Rs.	GBS (Rs.	Households		
110.		Crores)	Crores)	Sanctioned		
A.	Addl. HHs Sanctioned under RDSS					
1	Rajasthan	459.18	275.51	1,90,959		
2	Meghalaya	435.7	392.13	50,501		
3	Mizoram	79.9	71.91	15,167		
4	Nagaland	69.55	62.59	10,004		
5	Uttar Pradesh	931.04	558.62	2,51,487		
6	Andhra Pradesh	49.24	29.55	15,475		
7	Jharkhand	7.47	4.48	872		
8	Jammu & Kashmir	77.1	69.39	10,730		
9	Bihar	238.86	143.32	35,467		
10	Assam	785.55	706.99	1,27,111		
11	Arunachal Pradesh	47.11	42.4	6,506		
12	Manipur	214.44	193	36,972		
13	Chhattisgarh	316.51	189.9	63,161		
14	Kerala	0.33	0.2	40		
Total (A)		3,711.98	2,739.99	8,14,452		
В.	Electrification worl	ks sanctioned u	nder RDSS in Vib	rant Villages		
1	Himachal Pradesh*	6.08	5.47	0		
2	Arunachal Pradesh	20.18	18.16	1,683		
3	Uttarakhand	13.08	11.77	1,154		
Total (B)		39.34	35.41	2,837		
C.	Flectrification of PVTC Households through Crid Connectivity under			nectivity under		
С.	PM-JANMAN					
C1		Sanctioned un	der RDSS			
1	Andhra Pradesh	88.71	53.23	25,054		
2	Bihar	0.28	0.17	51		
3	Chhattisgarh	38.17	22.9	7,077		
4	Jharkhand	74.13	44.47	12,442		
5	Madhya Pradesh	143.39	86.02	29,290		
6	Maharashtra	26.61	15.96	8,556		
7	Rajasthan	40.34	24.2	17,633		
8	Karnataka	3.77	2.26	1,615		
9	Kerala	0.86	0.52	345		
10	Tamil Nadu	29.89	17.94	10,673		
11	Telangana	6.79	4.07	3,884		
12	Tripura	61.52	55.37	11,664		

13	Uttarakhand	0.6	0.54	669	
14	Uttar Pradesh	1.1	0.66	316	
Sub Total (C1)		516.15	328.31	1,29,269	
C2	PVTG HH electrification covered under State Plan**				
1	Gujarat	0	0		
2	Odisha	0	0		
3	West Bengal	0	0		
Sub T	Total (C2)				
Total	(C=C1+C2)	516.15	328.31	1,29,269	
D.	Electrification of T	ribal Househol	ds identified under	r DA-JGUA	
D 1		Sanctioned H	ouseholds		
1	Andhra Pradesh	19.12	11.47	4,921	
2	Arunachal Pradesh	8.2	7.38	1,938	
3	Bihar	61.4	36.84	7,117	
4	Chhattisgarh	11.98	7.19	2,550	
5	Himachal Pradesh	0.55	0.49	100	
6	Karnataka	32.13	19.28	4,229	
7	Kerala	5.88	3.53	1,097	
8	Madhya Pradesh	39.82	23.89	6,493	
9	Maharashtra	2.07	1.24	480	
10	Telangana	110.73	66.44	26,525	
11	Tripura	40.69	36.62	7,677	
12	Uttar Pradesh	32.21	19.32	6,867	
SubTotal (D1)		364.77	233.69	69,994	
D2		Sanctioned Pu	blic Places		
1	Andhra Pradesh	0.7	0.42	182	
2	Arunachal Pradesh	0.04	0.03	9	
3	Madhya Pradesh	1.5	0.9	256	
4	Telangana	2.89	1.74	672	
5	Tripura	2.31	2.08	512	
6	Uttar Pradesh	0.13	0.08	30	
	Total (D2)	7.58	5.26	1,661	
Total	(D=D1+D2)	372.34	238.95	71,655	
E.	Electrification works sanctioned under Pradhan Mantri Anusuchit Jaati Abhuyday Yojana (PM-AJAY)				
1	Andhra Pradesh	3.5	2.1	811	
2	Madhya Pradesh	0.002	0.001	6	
Total (E)		3.5	2.1	817	
GrandTotal (A+B+C+D+E)		4,643.32	3,344.75	10,19,030	

ANNEXURE REFERRED IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2698 ANSWERED IN THE RAJYA SABHA ON 24.03.2025

State wise Average Cost of Supply for FY 2023-24

States/ UTs	Average Cost of Supply (Rs/kWh)	
Andaman & Nicobar Islands	30.16	
Andhra Pradesh	8.32	
Arunachal Pradesh	6.08	
Assam	7.81	
Bihar	6.82	
Chandigarh	Not Available	
Chhattisgarh	5.20	
Dadra & Nagar Haveli and Daman & Diu	Not Available	
Delhi	7.61	
Goa	6.35	
Gujarat	6.17	
Haryana	6.20	
Himachal Pradesh	5.23	
Jammu & Kashmir	Not Available	
Jharkhand	7.80	
Karnataka	8.39	
Kerala	6.85	
Ladakh	7.14	
Lakshadweep	Not Available	
Madhya Pradesh	6.11	
Maharashtra	7.29	
Manipur	8.04	
Meghalaya	7.23	
Mizoram	8.75	
Nagaland	8.03	
Odisha	5.24	
Puducherry	5.27	
Punjab	6.01	
Rajasthan	6.80	
Sikkim	4.92	
Tamil Nadu	9.04	
Telangana	7.62	
Tripura	6.53	
Uttar Pradesh	7.73	
Uttarakhand	5.95	
West Bengal	6.36	
National Level	7.09	

Source: Report on 13th Annual Integrated Rating and Ranking: Power Distribution Utilities published by Power Finance Corporation (PFC) Limited in February 2025.
